

आयकर अपीलीय अधिकरण, 'डी' न्यायपीठ, चेन्नई

IN THE INCOME TAX APPELLATE TRIBUNAL

"D" BENCH, CHENNAI

श्री एन.आर.एस. गणेशन, न्यायिक सदस्य एवं
श्री ए. मोहन अलंकामणी, लेखा सदस्य केसमक्ष

BEFORE SHRI N.R.S. GANESAN, JUDICIAL MEMBER AND
SHRI A. MOHAN ALANKAMONY, ACCOUNTANT MEMBER

आयकर अपील सं./ITA No.1449/Mds/2014

निर्धारण वर्ष / Assessment Year : 2009-10

M/s Trishul Concrete Products Ltd.,
Coromandel Towers,
No.93, Santhome High Road,
Karpagam Avenue, R.A.Puram,
Chennai - 600 028.

v. The Assistant Commissioner of
Income Tax,
Company Circle – III(2),
Chennai - 600 034.

PAN : AABCT 5869 N

(अपीलार्थी/Appellant)

(प्रत्यर्थी/Respondent)

अपीलार्थी की ओर से/Appellant by : Sh.N. Devanathan, Advocate
प्रत्यर्थी की ओर से/Respondent by : Shri N. Madhavan, JCIT

सुनवाई की तारीख/Date of Hearing : 27.05.2015

घोषणा की तारीख/Date of Pronouncement : 27.05.2015

आदेश / O R D E R

PER N.R.S. GANESAN, JUDICIAL MEMBER:

This appeal of the assessee is directed against the order of the Commissioner of Income Tax (Appeals)-III, Chennai, dated 17.03.2014 and pertains to assessment year 2009-10.

2. When the appeal was taken up for hearing, Shri N. Devanathan, the Ld.counsel for the assessee, submitted that the

assessee does not like to prosecute the appeal. The Ld.counsel submitted that the assessee may be permitted to withdraw the appeal. The Ld.counsel has also filed a letter from the Chartered Accountant of the assessee to the effect that he was instructed to withdraw the appeal. The Ld. Departmental Representative had no objection for withdrawal of the appeal by the assessee.

3. In view of the above, the appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open court on 27th May, 2015 at Chennai.

sd/-
(A.Mohan Alankamony)
(ए. मोहन अलंकामणी)
लेखा सदस्य/Accountant Member

sd/-
(N.R.S. Ganesan)
(एन.आर.एस. गणेशन)
न्यायिक सदस्य/Judicial Member

चेन्नई/Chennai,
दिनांक/Dated, the 27th May, 2015.
Kri.

आदेश की प्रतिलिपि अग्रेषित/Copy to:

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
3. आयकर आयुक्त (अपील)/CIT(A)-III, Chennai-34
4. आयकर आयुक्त/CIT, Chennai-III, Chennai-34
5. विभागीय प्रतिनिधि/DR
6. गार्ड फाईल/GF.